HIGH COURT OF CHHATTISGARH, BILASPUR NOTICE

Bilaspur, dated December,2024

The work of installation of new UPS & Batteries are to be taken place, therefore, the SERVER as well as power supplies of this High Court of Chhattisgarh, Bilaspur shall be shut down for 03-04 days w.e.f. 25.12.2024 till 28.12.2024.

Sd/-(K. Vinod Kujur) Registrar General

Endt. No. 21074 Computer Cell/2024 Bilaspur, dated 21. December, 2024

Copy forwarded to:-

- J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Sanjay K. Agrawal High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind infromation of Her Ladyship,
- P.S. to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- 7. P.S. to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- 10. P.S. to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- 12. P.S. to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,

- 13. P.S. to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- 14. P.S. to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- 15. P.S. to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- P.S. to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for kind infromation of His Lordship,
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Judicial/Comp.), High Court of Chhattisgarh, Bilaspur,
- 19. Advocate General of Chhattisgarh, High Court Campus, Bilaspur,
- 20. Chairman/Representative of Special Committee of State Bar Council of Chhattisgarh High Court Campus, Bilaspur,
- 21. President, Chhattisgarh High Court Bar Association, Bilaspur
- 22. Deputy Solicitor General of India, High Court Campus, Bilaspur,
- 23. Additional Registrar (Judicial/Admn.), High Court of Chhattisgarh, Bilaspur,
- 24. O.S.D., High Court of Chhattisgarh, Bilaspur with a request to upload the above notice in the website of this High Court,
- 25. In-Charge (WP/Civil/Criminal/Central Filing/Copying), High Court of Chhattisgarh, Bilaspur,
- 26. Deputy Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
- 27. Court Officer, High Court of Chhattisgarh, Bilaspur,

For information/necessary action

(K. Vinod Kujur) Registrar General